

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P.(I.B) No.54/NCLT/AHM/2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

Name of the Company: Bhadreshwar Vidyut Pvt Ltd
V/s
Sun Pharmaceuticals Industries Ltd

Section 9 of the Insolvency and Bankruptcy
Code, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

(through video conferencing/physical)

Mr. Kunal Vaishnav, Advocate appeared on behalf of Petitioner. Ms. Megha Jani, Advocate appeared on behalf of the Respondent.

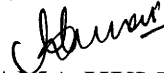
The learned lawyer on behalf of Petitioner filed withdrawal pursis to withdraw the instant petition.

The permission is granted.

Accordingly, the instant petition is dismissed as withdrawn.


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 23rd day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**